

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1922-1927/2016

(Arising out of impugned final judgment and order dated 05/10/2015 in ITA No. 135/2001 05/10/2015 in ITA No. 1/2000 05/10/2015 in ITA No. 211/2012 05/10/2015 in ITA No. 212/2012 05/10/2015 in ITA No. 214/2012 05/10/2015 in ITA No. 213/2012 passed by the High Court Of Judicature at Allahabad)

M/S. U. P. TRANSFORMERS INDIA PVT. LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX(CENTRAL), KANPUR. Respondent(s)
(with appln. (s) for exemption from filing c/c of the impugned judgment and exemption from filing O.T. and interim relief)

Date : 29/01/2016 These petitions were listed for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Pawanshree Agrawal, Adv.

For Respondent(s)

The Court made the following
O R D E R

Not taken up.

(Ashwani Thakur)
COURT MASTER

(Sneh Bala Mehra)
ASSISTANT REGISTRAR